## Calcutta High Court In The Circuit Bench at Jalpaiguri (Appellate Side)

## Scrutiny List From 13-08-2021 To 13-08-2021

SI No.	Case Type	Filing No.	Petetioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	854/2021	SUPRIYA SHAW AND ORS	BHASKAR HUTAIT	03-09-2021	1. WRONG PP NOTICE.
2	CRM	864/2021	RAJESH KUNDU @ KAUWA	SUDIP GUHA	03-09-2021	DISTRICT CODE IN THE PRESENTATION FORM IS INCORRECT
3	CRM	865/2021	SIRAJ ANSWARI	SUDIP GUHA	03-09-2021	1.DISTRICT CODE MENTIONED IN THE PRESENTATION FORM IS INCORRECT. 2.THE NAME OF PETITIONER DOES NOT MATCH WITH HIS SIGNATURE IN VAKALATNAMA.
4	CRM	867/2021	BISHNU BARMAN @ DOLO ROY	KALIPADA DAS	03-09-2021	<ol> <li>PIN CODE OF THE RESPONDENT IN THE PRESENTATION FORM IS INCORRECT</li> <li>ID PROOF OF THE PETITIONER IS ILLEGIBLE.</li> <li>ADVOCATE FULL ADDRESS WITH PH NO. IS REQUIRED IN THE VAKALATNAMA</li> </ol>
5	CRM	868/2021	CHIRANJIT ROY	KALIPADA DAS	03-09-2021	<ol> <li>1.PIN CODE OF RESPONDENT(S) ADDRESS IN PRESENTATION FORM IS INCORRECT.</li> <li>2.FULL ADDRESS (WITH PIN CODE AND PHONE NO) OF LD. ADVOCATE IS REQUIRED IN VAKALATNAMA.</li> </ol>
6	CRM	869/2021	SAIDUL ISLAM @ SAIDUL HOQUE AND ANR	SUDIP GUHA	03-09-2021	1. SECOND PETITIONERS NAME DOES NOT MATCH WITH HER SIGNATURE ON VAKALATNAMA.

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